

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1566(CHE)/2023**

**PETITION NUMBER : IBA/1309/2019**

**NAME OF THE APPLICANT : S.Kangayan (Liquidator) of  
M/s. Sri Paranthaman Textiles Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 33(2) of IBC, 2016 & Reg 40D(1) &  
40D(2) of CIRP, 2016**  
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**ORDER**

Ld. Counsel Mr. B. Sarath Babu for the Applicant. Ld. Counsel Mr. Jerin Asher Sojan for the Respondent.

List the Application for hearing on **30.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk